

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 131/(MAH)/2017

CORAM:

Present:

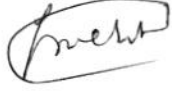
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: M/s. Prachar 4 Communications Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
11	Sheela Mehta 1/b Yogesh Acharya	Advocate for petitioner	

Common Order

CSP 129/230-232/NCLT/MB//MAH/2017

CSP 130/230-232/NCLT/MB//MAH/2017

CSP 131/230-232/NCLT/MB//MAH/2017

CSP 132/230-232/NCLT/MB//MAH/2017

CSP 133/230-232/NCLT/MB//MAH/2017

List this matter to 3.5.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)